

Contested commercial cases disposed during the month of October-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act / Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2703/21	PUNJAB NATIONAL BANK VS. VIKAS CONSTRUCTION CO.	SH. DUSHYANT SINGH	04.08.2021	No	01.10.2022	423	Contested	-----	-----	Suit for Recovery
			CS COMM-2024/19	HUGO BOSS TRADEMARK VS. KAVYAS	SH. GAURAV GOGIA & SH. SUSHIL KUMAR	04.01.2019	No	06.10.2022	1371	Contested	-----	-----	Suit for Trademark Act
			CS COMM-184/20	ADVISTAS SALES CO VS. GRAPHICS INDIA	SH. RAJEEV DAYAL & SH. PRAEEP KUMAR	28.01.2020	Yes	11.10.2022	987	Contested	-----	-----	Suit for Recovery
			OMP COMM-31/21	MEHTAB HUSSAIN VS. DELHI NAGRIK SEHKARI BANK	PANKAJ KUMAR RAJAT SHARMA &	24.03.2021	No	11.10.2022	566	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-245/19	ANIL KUMAR CHAUDGARY VS. MADAN SONI	ASHISH UPADHYAY	28.02.2019	Yes	12.10.2022	1322	Contested	-----	-----	Suit for Recovery

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			CS COMM-1158/21	KRISHAN MANGAL VS. RAJBIR JAGLAN	BASANT GUPTA & JITENDER VERMA	30.03.2021	No	13.10.2022	562	Contested	-----	-----	Suit for Recovery
			CS COMM-507/19	ANSAR KHAN VS. MOHD. HAMID KHAN	SANJEEV KUMAR & MATLOOB ALAM	16.04.2019	Yes	19.10.2022	1282	Contested	-----	-----	Suit for Recovery
			COUNTER CLAIM-29/19	MOHD. HAMID KHAN VS. ANNSAR KHAN	SANJEEV KUMAR & MATLOOB ALAM	27.08.2019	No	19.10.2022	1149	Contested	-----	-----	Suit for Recovery
			CS COMM-875/20	CBS PUBLISHERS VS. PUNEET ARORA	SH. C. SUKHJAI & ADITYA KALA	17.03.2020	Yes	19.10.2022	946	Contested	-----	-----	Suit for Recovery
			OMP COMM-2/2022	MANBHAVAN SAREES VS. JAGDISH & SONS INDIA LLP	SH. K.C. GOEL	03.01.2022	No	31.10.2022	301	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996

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2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	OMP (COMM.)/10/2020	UNION OF INDIA Vs M/S B.S SANGWAN	RAMAKANT KASHYAP	1/17/20	NO	10/1/22	988	CONTESTED	NA	NA	ARBITRATION AND CONCILIATION ACT 1996, U/S 34		
			OMP (COMM.)/46/2020	GOPAL KRISHNA YADAV Vs M/S AAKASH EDUCATIONAL SERVICES LTD	MUKESH KUMAR	7/13/20	NO	10/28/22	837	CONTESTED	NA	NA	ARBITRATION AND CONCILIATION ACT 1996, U/S 34		
3	SH. RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	ILLAHABAD	CENTRAL	NIL											
4	MS SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	NISHA	CENTRAL	CS (COMM)-1089/2020	ICICI BANK LTD. VS. NAVNEET KUMAR	MS. CHETNA BHALLA	07.08.2020	YES	01.10.2022	785 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY	
						SH. DEEPAK KAUSHIK						CONTESTED	NIL	NIL	RECOVERY OF MONEY
				CS (COMM)-2907/2021	ICICI BANK LTD. VS. POONAM SINGH		23.08.2021	YES	06.10.2022	409 DAYS		CONTESTED	NIL	NIL	RECOVERY OF MONEY
				CS (COMM)-4722/2021	ICICI BANK LTD. VS. MOHD. YUSUF	MS. CHETNA BHALLA	15.11.2021	YES	06.10.22	325 DAYS		CONTESTED	NIL	NIL	RECOVERY OF MONEY
				CS (COMM)-1500/2022	SURAJ PRAKASH VS. MUNCPAL CORPORATION OF DELHI		06.06.2022	NO	06.10.2022	122 DAYS		CONTESTED	NIL	NIL	RECOVERY OF MONEY

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			CS (COMM)-1743/2021	ICICI BANK LTD. VS. JASNEET SINGH	MS. CHETNA BHALLA	11.06.2021	YES	07.10.2022	483 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-1839/2022	UMESH JAIN VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	20.07.2022	NO	11.10.2022	83 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS (COMM)-1166/2021	ICICI BANK LTD. VS. JOGENDRA SINGH	SH. ALOK KUMAR	31.03.2021	YES	15.10.2022	563 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	1299/2019	DIGITAL RADIO (MUMBAI) BROADCASTING LTD. VS PRABHATAM ADVERTISEMENTS PVT LTD.	SH. V.V. MANOHARAN	23-07-2019	NIL	01-10-2022	1166 DAYS	CONTESTED	NIL	NIL	NIL
			OMP(I) comm.362/2022	LAKHVINDER SINGH VS NORTHERN RAILWAYS	SH. ARUN Bhatta AND INDIRA MARLA	08.09.2022	NIL	11-10-2022	33 DAYS	CONTESTED	NIL	NIL	NIL
			635/2019	M/S UNITED SECUTRITY SOLUTIONS PVT LTD, VS M/S JASS RAM HOSPITAL	SH. KRISHAN KARTIK	02.05.2019	NIL	11-10-2022	1260 DAYS	CONTESTED	NIL	NIL	NIL

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			1938/2019	M/S AHUJA BOOKS CO. PVT. LTD. VS M/S AZEEZA COLLEGE OF DENTAL AND SCIENCE AND OTHERS	SH. UJJAWAL GAUTAM	16-09-2019	NIL	17-10-2022	1127 DAYS	CONTESTED	NIL	NIL	NIL
			512/2019	ANAND CHANDRA JHA VS AJIT KHANNA	SH. DIWAKAR SINHA	18-04-2019	NIL	29-10-2022	1290 DAYS	CONTESTED	NIL	NIL	NIL
8	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL										
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL										
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 62 / 2022	RPS MANAGEMENT AND CONSULTANCY PVT. LTD. VS MONEYWISE FINANCIAL SERVICES PVT. LTD.	SH. RIT ARORA	18.04.2022	NA	20.10.2022	182	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 33 / 2019	HARISH AGGARWAL VS. SH. SATISH MISHRA	SH. VISHAL KHATTAR	14.02.2019	NA	28.10.2022	1353	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 47 / 2019	SATISH KUMAR MISHRA VS. HARISH AGGARWAL	SH. VISHAL KHATTAR	23.02.2019	NA	28.10.2022	1344	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 47 / 2021	SH. SHASHIPAL SINGH VS. PAISALO DIGITAL	SH. SUNIL KUMAR SINGH	26.03.2021	NA	31.10.2022	586	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS COMM (24/2021)	HDFC LTD. VS. RISHI KAPOOR	SH. JATIN CHOUDHARY	14.01.2021	NA	31.10.2022	656	PLAINT REJECTED	NA	NA	SUIT OF RECOVERY
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/6/2022	NEW DELHI MUNICIPAL COUNCIL Vs M/S SWAJAL WATER PVT LTD	ABHISHEK PANDEY	09-06-2022	NA	13-10-2022	126	DISMISSED	NA	NA	Under section 14 Arbitration & Conciliation Act

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			OMP (COMM.)/2/2021	LAXMAN PRASAD AGARWAL Vs PNB HOUSING FINANCE LIMITED	ANTRIKSH BHAWAN, K.G.MARG, DELHI	31-08-2021	NA	18-10-2022	413	DISMISSED	NA	NA	Under section 14 Arbitration & Conciliation Act
			OMP (COMM.)/18/2021	THE INDIA GOVERNMENT MINT Vs ALFA SECURITY AND ALLIED SERVICES	PANKAJ SRIVASTAVA	06-02-2021	NA	20-10-2022	621	DISPOSED	NA	NA	Under section 34 Arbitration & Conciliation Act
			CS (COMM.)/124/2021	SH. S.B. ARORA Vs THE PRINCIPAL OFFICER M/S DLF HOME DEVELOPERS LTD, DLF CENTRE	Vaibhav Kush	22-03-2021	NA	20-10-2022	577	DECREED	NA	NA	Suit for Recovery
			CS (COMM.)/42/2021	RAVINDER PRAKASH Vs PUNJ RAMAN NEERAJ AGGARWAL	JRANGANDEHI	05-02-2021	NA	29-10-2022	631	DISPOSED	NA	NA	Suit for Recovery
			CS (COMM.)/101/2019	E COM EXPRESS PVT LTD Vs M/S HIPPO INNOVATIONS PVT LTD AND ANR	PAWAN KUMAR MITTAL	16-04-2019	NA	31-10-2022	1294	DISPOSED	NA	NA	Suit for Recovery
			CS (COMM.)/603/2020	KARUR VYSYA BANK Vs YADAVRAJIV KUMAR EXHIBITORS PVT LTD	RAJIV KUMAR TTHAKUR	23-11-2020	NA	31-10-2022	707	DISPOSED	NA	NA	Suit for Recovery
13	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	OMP (COMM.)/12/2021	M/s QUENEXT SCIENCE TECHNOLOGY LTD Vs MANIKARAN POWER LTD	Sh. Shantanu Sharma	08.02.2021	NO	28.10.2022	627	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act

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			OMP (COMM.)/12/2021	KIRAN Vs CAPRI GLOBAL CAPITAL	Sh. Surrender Gupta	06.05.2021	NO	31.10.2022	543	Contested	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM.)/41/2020	SUNITA GARG VS ARVIND CHEMI SYNTH. (P) LTD.	T.R. GUPTA	23.01.2020	YES	31.10.2022	1013	CONTESTED	31.10.2022	31.10.2022	SUIT FOR RECOVERY
15	SH. SANJEEV AGGARWAL	South	NIL										
16	SH. MUKESH KUMAR GUPTA	South	CS (COMM)/355/2022	MUKESH KUMAR JAIN AND ANR Vs RAJU CHAUTALA	S.C. LADI & Co.	03-06-2022	Yes	18-10-2022	137	1	N.A	N.A	N.A
17	SH. SINGH, DISTRICT JUDGE (COMMERCIAL)-01	UMED SOUTH-EAST	NIL										
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL										

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19	SH. KUMAR	AJAY SOUTH-EAST											
20	MS. GROVER	ANU SOUTH-EAST											
21	MS AGGARWAL	PREETI SOUTH-EAST											
22	MS BHATIA	NIRJA SOUTH-EAST											
23	SH. KUMAR	RAJESH SOUTH-EAST											
24	SH. SHARMA-I	SANJAY EAST	CS(COMM)NO. 138/2020	M/S CRYSTAL CROP PROTECTION LTD. VS. M/S OM CROP SCIENCE	GAURAV BARATHI	17-03-2020		01-10-2022	924	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 63/2022	M/S BRAJ BHOOME TIMBER VS. M/S INTER DECOR INCORPORATION	RAM LAKHAN CHAUDHARY	06-04-2021		31-10-2022	560	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 10/2021	NADEEM AHMAD VS. KB AUTO DEALS AND ORS.	SALIM MALIK	13-01-2021		14-10-2022	271	CONTESTED			SUIT FOR RECOVERY

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25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-40/2021	ZEBA RANI VS PARVEZ ALAM	PANKAJ RAJ	12.05.2021		01.10.2022	507	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)-19/2021	STANDARD CHARTED BANK VS R.P SONS	NAZIA PARVEEN	19.01.2021	YES		629	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)-35/2021	SANDEEP JAIN VS SANJAY KUMAR	P K JAIN	24.03.2021	YES	10.10.2022	565	CONTESTED			SUIT FOR RECOVERY
			CS-222/2021	NANDAN SINGH VS KISHAN SWAROOP	AJAY KUMAR	22.09.2021	NO	15.10.2022	388	SETTLED IN MEDIATION			SUIT FOR RECOVERY

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			CS(COMM)-16/2020	S M BAKERS VS SMRITI INDUSTRIES INDIA PVT LTD	SHAILENDER SINGH	04.02.2020	YES	22.10.2022	991	CONTESTED			SUIT FOR RECOVERY
			CS-102/2021	VARISA VS MOHD ALEEM RAJA			NO	22.10.2022	574	SETTLED IN MEDIATION			SUIT FOR RECOVERY
					Y S PANWAR	27.03.2021							
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										

